## NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/09/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

: CA/21/2017

APPLICATION NUMBER

PETITION NUMBER

NAME OF THE PETITIONER(S) : REED RELAYS & ELECTRONICS (I) LTD

UNDER SECTION : 66

S.No. Name (in Capital)

Represented by

Signature

OUNSEL for

HEHA SRINIVASAN

SUSHMITA UDAYASANKAR

APPLICANT

2. BALU SRIDHAR Authorised Del PCS d'Objection.

## <u>ORDER</u>

Counsel for the Petitioner along with the Counsel for Objectors present. Both the Counsels have filed the written submission and provided copies to the opposite sides. Counsel for the Petitioner prayed for time for making oral submissions also. Put up on 20.09.2017 at 10.30 A.M.

MEMBER (TECHNICAL)

MEMBER (JUDICIAL)

ghk